

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 8th MAY, 2024, 10:30 A.M.

CP/2/GB/2023

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Dhanpat Raj Sethia Vs Asheerbad Construction Co. Pvt. Ltd. 2. Ratan Sarma, 3. Abhisek Sarma, 4. Arunav Sarma & 5. Registrar of Companies, NER, Guwahati
Under Section	U/s 252(3) of Companies Act, 2013

For Petitioner (s) : Mr. A. Pareek, CS.

For Respondent (s) : Ms. S. Das, Adv. R-4

ORDER

Heard both sides at length.

Reserve for Order.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)